

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P.(IB) No.482/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21<sup>st</sup> September 2017, 10.30 A.M

Name of the Company	ICICI Bank Limited -Vs- Eastern Gases Limited		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Aushika Guha, Advocate for financial creditor  
Subhanshu Dey, Advocate " " "  
Ayesha Das, Legal Manager of Financial Creditor  
Anandhathi Ryer, Legal Manager of Financial Creditor

Aushika Guha  
Advocate  
21/9/17.

ORDER

Ld. Counsel for the financial creditor are present. No one is present from the corporate debtor's side.

As per directions of the Hon'ble NCLAT notice is to be served on the corporate debtor. Registry is directed to issue notice on the corporate debtor and handover the same to the petitioner for making effective service on the corporate debtor. Petitioner is directed to file affidavit of service within 7 days from today.

List the matter on 09/10/2017.

Sdf

(Jinan K.R.)  
Member (J)

Sdf

(Vijai Pratap Singh)  
Member (J)